



DISTRICT LEGAL SERVICES AUTHORITY CENTRAL DISTRICT

Sh. A.K. Chawla, DHJS
Chairperson

Sh. Jay Thareja, DJS
Secretary

Ref No. CDLSA/15/Empanelment/450

Dated: 24.04.2015

SCHEDULE OF INTERVIEWS AT DLSA (CENTRAL)

Pursuant to approval by Sh. A.K. Chawla, Ld. District and Sessions Judge (HQ)/Ld. Chairperson, CDLSA, the interviews of Advocates who have applied for empanelment with District Legal Services Authority (Central) have been scheduled as per the following details:

27/04/2015

SI. No.	Date	Time	Name of Advocate	Panel (Applied for by the Advocate)
1	27/04/2015	03:00 PM	Sh. Puneet Singhal	Family Court
2	27/04/2015	03:00 PM	Sh. Saurav Bajaj	Family Court
3	27/04/2015	03:00 PM	Ms. Vidyottma	Family Court
4	27/04/2015	03:00 PM	Sh. Pawan Kumar Chaudhary	Family Court
5	27/04/2015	03:00 PM	Sh. Anand Veradhan Maitreya	Family Court
6	27/04/2015	03:00 PM	Sh. Chakradhar Panda	Family Court
7	27/04/2015	03:00 PM	Sh. Sanjay Gautam	Family Court
8	27/04/2015	03:00 PM	Sh. Baljeet Singh	Family Court
9	27/04/2015	03:00 PM	Sh. Hement Gupta	Family Court
10	27/04/2015	03:00 PM	Ms. Kanak Lata Kumari	Family Court
11	27/04/2015	03:00 PM	Ms. Tanu Bakshi Mishra	Family Court
12	27/04/2015	03:00 PM	Sh. Mohan Lal Kanojia	Family Court
13	27/04/2015	03:00 PM	Sh. Prabhakara Rao Karlalalem	Family Court
14	27/04/2015	03:00 PM	Ms. Shiwani Mahipal	Family Court
15	27/04/2015	03:00 PM	Ms. Sonika Tyagi	Family Court
16	27/04/2015	03:00 PM	Sh. Manoj Kumar	Family Court
17	27/04/2015	03:00 PM	Ms. Suman Satyarthi	Family Court

Office at: Room No. 287, Tis Hazari Courts, Delhi
Tele-fax: 011 23968053, Email: central-dlsa@nic.in



DISTRICT LEGAL SERVICES AUTHORITY CENTRAL DISTRICT

Sh. A.K. Chawla, DHJS
Chairperson

Sh. Jay Thareja, DJS
Secretary

18	27/04/2015	03:00 PM	Ms. Preeti Khattar	Family Court
19	27/04/2015	03:00 PM	Sh. Rishi Kumar	Family Court
20	27/04/2015	03:00 PM	Sh. Ranjan Kumar	Family Court
21	27/04/2015	03:00 PM	Ms. Lalita Gupta	Family Court
22	27/04/2015	03:00 PM	Sh. Vinay Kumar	Family Court
23	27/04/2015	03:00 PM	Ms. Rashmi Bhardwaj	Family Court
24	27/04/2015	03:00 PM	Sh. Dinesh Kumar	Family Court
25	27/04/2015	03:00 PM	Sh. Jetendra Kumar	Family Court
26	27/04/2015	03:00 PM	Ms. Shilpa Sharma	Family Court
27	27/04/2015	03:00 PM	Sh. Yashpal Singh	Family Court
28	27/04/2015	03:00 PM	Ms. Indu Rani	Family Court
29	27/04/2015	03:00 PM	Sh. Yatinder Kumar Sanwaria	Sessions Court
30	27/04/2015	03:00 PM	Sh. Satyalipsu Ray	Sessions Court
31	27/04/2015	03:00 PM	Sh. Jay Prakash	Sessions Court
32	27/04/2015	03:00 PM	Ms. Meenakshi Dahiya	Sessions Court
33	27/04/2015	03:00 PM	Ms. Kanchan Dewan	Sessions Court
34	27/04/2015	03:00 PM	Sh. Uma Shankar Singh	Sessions Court
35	27/04/2015	03:00 PM	Sh. Vijay Verma	Sessions Court

28/04/2015

Sl. No.	Date	Time	Name of Advocate	Panel (Applied for by the Advocate)
1	28/04/2015	03:00 PM	Sh. Banish Bhardwaj	Sessions Court
2	28/04/2015	03:00 PM	Sh. Saket Kumar	Sessions Court
3	28/04/2015	03:00 PM	Ms. Anju Dixit	Sessions Court
4	28/04/2015	03:00 PM	Sh. Sohan Kumar	Sessions Court
5	28/04/2015	03:00 PM	Ms. Avantika Thakur	Sessions Court
6	28/04/2015	03:00 PM	Sh. Lalit Kumar	Sessions Court
7	28/04/2015	03:00 PM	Sh. Sajjad Hussain Ansari	Sessions Court
8	28/04/2015	03:00 PM	Sh. Roop Narain	Sessions Court
9	28/04/2015	03:00 PM	Sh. Pulkit Dandona	Sessions Court
10	28/04/2015	03:00 PM	Sh. Anil Kumar	Sessions Court
11	28/04/2015	03:00 PM	Sh. Raj Prakash	Sessions Court
12	28/04/2015	03:00 PM	Ms. Kanta Chaudhary	Sessions Court

Office at: Room No. 287, Tis Hazari Courts, Delhi
Tele-fax: 011 23968053, Email: central-dlsa@nic.in